

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 667
TO BE ANSWERED ON FEBRUARY 06, 2025**

STATUS OF CENTRAL VISTA PROJECT

NO. 667. Smt. Mala Roy:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details and the present status of the Central Vista project along with the timeline fixed for its completion;**
- (b) whether there is any cost escalation of the said project; and**
- (c) if so, the reasons therefor?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): The development and redevelopment of Central Vista Avenue, the New Parliament Building, and the Vice President Enclave have been completed. The construction of CCS-1, 2 & 3 and CCS-10 is currently ongoing, with the estimated completion dates of May 2025 and April 2026, respectively.

(b) & (c): There was cost escalation in New Parliament Building and Vice President Enclave due to –

- I. Increase in GST rate from 12% to 18% w.e.f. 01.07.2022,**
- II. Escalation paid due to increase in prices of steel, cement and increase in labour wages during the period of execution of work.**
- III. Additional security provisions decided by security agencies during execution of work.**
- IV. Variations in view of design of structure according to Earthquake zone V for New Parliament Building.**